

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 28**  
**CP. No. 62/224/PB/2022**

**IN THE MATTER OF:**

Union of India, MCA Through Regional : Petitioner  
Director (Northern Region)  
Vs.  
Carnoustie Management (I) Pvt Ltd & Ors. : Respondent

**Order under Section 224(5) of the Companies Act, 2013**

**Order delivered on 09.04.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Mr. Chetan Sharma, Ld. ASG, Mr. Apoorv Kurup (CGSC), Mr. Amit Gupta, Ms. Nidhi Mittal, Mr. Saurabh Tripathi, Mr. Vikramaditya Singh, Mr. Akhil Hasija and Mr. Gurjas Narurla  
Mr. Anunaya Mehta, Ms. Satya Jha, Advs.  
Mr. Eshaan Saroop for Applicant in C.A. 324 of 23  
Mr. Vibhor Kapoor, Ms. Avani Sharma, Advs in IA 331 of 2022 and IA 68 of 2023 and IA-14/2023  
Mr. Rakesh Kumar Singh for Applicants In Ianos  
Mr. Sandeep Bisht, Divyam Garg for CA 141/23

For the Respondent : Ms. Charu Sangwan, Adv. with Mr. Shbuham Dayma, Advs. in CA- 311, 312, 313, 316, 411 /22 CA-03 and 04/23, IA(CA) – 62, 63,64/23, CA-134/23  
Mr. Ashish Prasad, Mr, Siddharth Sharma, Mr. Pruthvi Dhinoja, for Respondent No. 81 and Applicant in IA Nos. 150/2023 and 151/2023  
Mr. Pradeep Aggarwal, Mr. Arjun Aggarwal and Mr. Bhaskar Aditya Advocates for R-69 and 70 and Applicant in IA 107 of 2023 and IA 341 of 2024  
Mr. Sidhant Saraswat for R-5 and Applicant in IA No 270 of 2022 and 271/2022 and I.A. 33/2023  
Mr. Jeetendra Ranawat i/by Janu Gulati for R-109.  
Mr. Alok Kr. Rout, Adv. for R-66 for in IA-340/22 & IA-285/2023  
Ms. Yashoj Guglani and Narender Thakur, Advocates for the Respondent No. 48 & 51  
Mr. Vivek Tyagi, Manish Dhir, Advs. for R-117 in IA(CA)-180/2023  
Mr. Kapil Malik and Richa Sharma for R-127

Ms. Nivedita Chauhan, Mr. Jagriti Dosi, Ms. Komal Singh, Advs. for R1 to R-3  
Mr. Sidhant Pandita, Mr. Vatsala Pandey, Advs. for R-39 & R-40.  
Mr. Janu V. Gulati for R-109 and in I.A. (CA) 92/2023 for Applicant (Hardik Bajaria)  
Mr. Kartik Rathi and Akriti Gautam for R-96 and Applicant CA no. 222 of 2022 Adv

**ORDER**

**IA(CA)-84/2023, CA-201/2023, IA(CA)-340/2022, IA(CA)-285/2023.**

Ld. Counsels for the applicants appeared before us and stated that the reply by Union of India has not been filed.

Ld. Counsel for the Union of India appeared through VC and undertook to file the reply in all these applications.

At the request and with the consent of both parties, list the matter for a physical hearing **on 25.04.2024.**

Meantime, pleading be completed in all the pending applications.

**CA-10/2023, IA(CA)-53/2023, IA(CA)-328/2022, IA(CA)-222/2022, IA(CA)-180/2023, CA-141/2023, IA(CA)-285/2023, IA(CA)-92/2023, IA(CA)-150/2023, IA(CA)-151/2023, IA(CA)-270/2022, IA(CA)-271/2022, IA(CA)-33/2023, CA-179/2022, CA-208/2022, CA-311/2022, CA-312/2022, CA-313/2022, CA-316/2022, CA-411/2022, CA-413/2022, IA(CA)-326/2022, IA(CA)-331/2022, IA(CA)-350/2022, CA-484/2022, CA-488/2022, CA-487/2022, IA(CA)-333/2022, CA-04/2023, IA(CA)-14/2023, CA-03/2023, CA-20/2023, IA(CA)-62/2023, IA(CA)-63/2023, IA(CA)-64/2023, IA(CA)-68/2023, CA-68/2023, IA(CA)-81/2023, IA(CA)-107/2023, CA-134/2023, IA(CA)-149/2023, CA-324/2023, IA(CA)-341/2023.**

Ld. Counsels for the respective parties are appeared.

At the request and with the consent of all the parties, list the matter for a physical hearing **on 25.04.2024.**

Meantime, pleading be completed in all the pending applications.

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**(RAMALINGAM SUDHAKAR)  
PRESIDENT**

-sd-

**(AVINASH K. SRIVASTAVA)  
MEMBER (TECHNICAL)**